

FORM A**PUBLIC ANNOUNCEMENT**

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
ROSVAR STEELS PRIVATE LIMITED**

Relevant particulars	
1. Name of the corporate debtor	ROSVAR STEELS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	29/06/1995
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Coimbatore, Tamil Nadu
4. Corporate identity number / limited liability identification number of corporate debtor	U27109TZ1995PLC006283
5. Address of the registered office and principal office (if any) of corporate debtor	66/3B KUPPEPALAYAM POST NEAR GANESAPURAM S S KULAM VIA COIMBATORE TAMIL NADU TN 641107 IN
6. Insolvency commencement date in respect of corporate debtor	Date of Order: 09.06.2022; Date of receipt of Order 14.06.2022
7. Estimated date of closure of insolvency resolution process	10.12.2022
8. Name, address, email address and the registration number of the interim resolution professional	Name: M. Jayasree Address: 1A, Saffron Krishna Kutiya, No. 49, Bharathi Park 7 th Cross, Coimbatore : 641 011, Tamilnadu Email ID: jayashree_muralidharan@yahoo.co.uk Registration no: IBBI/IPA-001/IP-P00733/2017-2018/11236
9. Address and e-mail of the interim resolution professional, as registered with the Board	Same as above
10. Address and e-mail to be used for correspondence with the interim resolution professional	Name: M. Jayasree Address: 1A, Saffron Krishna Kutiya, No. 49, Bharathi Park 7 th Cross, Coimbatore: 641 011, Tamilnadu Email ID: jayashree_muralidharan@yahoo.co.uk
11. Last date for submission of claims	28.06.2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process against the ROSVAR STEELS PRIVATE LIMITED on 9 June 2022 and received by the IRP on 14.6.2022.

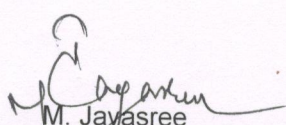
The creditors of ROSVAR STEELS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28th June 2022, to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Coimbatore
Date : 16th JUNE 2022


M. Jayasree
Interim Resolution Professional
IBBI/IPA-001/IP-P00733/2017-2018/11236